

**IN THE COURT OF HHJ SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF C.R NO.58  
BOARD OF C.R. No. 58  
DATED 09.07.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>STAGE</b>
1	SC 135/17 @310/17	The State Shivaji Nagar P.S Vs Farukh Mohd. Fakir Shaikh and anr	Say and Hearing on Exh.27
2	MA 171/20 in SC 135/17 @ 310/17	The State Of Maharashtra Through Shivaji Nagar Police Station Vs Mohaammed Fakir Shaikh And Ors	Say and Hearing
3	BA Exh.138 in SC 163/18 @ 134/17 (Fresh)	The State of Azad Maidan Police Station Vs Vijay Kumar Tarchand Sen @ Marwadi	Say and Hearing on Exh.138
4	Exh.126 in SC 305/16 (Email Appln)	The State of Azad Maidan P. Stn Vs Lokendra Rathod and other 2	Say and Hearing on Exh.126
5	BA Exh.21 in SC 115/18	The State Ghatkopar P. Stn V/s Ahmed Raza Sajid Shaikh and anr	Say and Hearing on Exh.21

6	SC 225/20 (Email Application)	The State of BKC P. Stn V/s Shahbaz Mohammad Shafiq Shaikh	Say and hearing on Exh.2
7	SC 856/16 (Email Application)	E.O.W V/s Bhupesh Hitendra Shaha	Say and Hearing on Exh.116
8	BA 1249/20 and Exh.81 (Email Application) in SC 88/18	The State of Kherwadi P. Stn V/s Mohd Niyaz Mohd Siraz Hashmi	Hearing
9	SC 716/12	DCB CID V/s Parvez Iqbal Tak	Say and Hearing on Exh.648 and Exh.650
10	ABA 605/20	The State of Antop Hill P. Stn V/s Savitri Devendra	Hearing